

F. No. J-11017/34/2023-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section  
\*\*\*\*\*

Shashtri Bhawan, New Delhi  
Dated the 7<sup>th</sup> February, 2024

**C O R R I G E N D U M**

In partial modification of this Department's Order No. J-11017/23/2023 Judicial (1) dated 07.10.2023 the name occurring at Sr. No. 54 in the table under para 1, under heading "Group B Panel Counsel", may be read as "**Shri Sougat Mishra**" instead of 'Shri Shought Mishra'.

2. Rest of the contents of the aforesaid order dated 07.10.2023 shall read same.

3. Hindi version of this corrigendum will follow.

  
(Sunita Anand)

Joint Secretary & Legal Adviser

**Copy to(through mail): -**

1. PS to MoS (I/C) L&J
2. PSO to Law Secretary/All Additional Secretaries in the main secretariat of Department of Legal Affairs.
3. PS to Attorney General for India, PS to Solicitor General of India, PS to All Addl. Solicitors General of India in Supreme Court.
4. The Registrar, Supreme Court of India, New Delhi.
5. The In-charge, Central Agency Section, Supreme Court Compound, New Delhi.
6. Shri Sougat Mishra, Advocate
7. One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Office / spare copy.

  
07.02.2024

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